

SHRI CHAMAN LAL GUPTA (UDHAMPUR): Sir, the following items may be included in the next week's agenda:

1. An Ex-gratia grant of Rs. one lakh to each of the families affected by terrorism in district Doda and immediate employment to at least, one member of these families;
2. To solve the drinking water problem in Katra and Vaishno Devi Shrine which is visited by 50 lakh pilgrims every year.

SHRI SHIVRAJ SINGH (VIDISHA): Mr. Speaker, Sir, the following items may be included in the next week's agenda:

1. To discuss the need to check the increasing naxalite activities in Baster, Balaghat and Rajnandgaon districts of Madhya Pradesh.
2. Discussion on the increasing power crisis in the country, particularly in Madhya Pradesh.

[English]

SHRI HARADHAN ROY (ASANSOL): Sir, the following items may be included in the next weeks' agenda:-

1. To discuss the need to expedite the process for modernisation and expansion of IISCO's Burnpur Works.
2. To discuss the need for revival of Cycle Corporation of India, MAMC, Bharat Ophthalmic Glass Ltd. (BOGL), Jeshoph, Burn Standard Company Ltd.

[Translation]

SHRI GIRDHARI LAL BHARGAVA (JAIPUR): Mr. Speaker sir, the following items may be included in the next week's agenda:-

1. to resume the mining in 350 mines located in the nearby areas of Jaipur which has rendered thousands of SC/ST people jobless.
2. Immediate abrogation of article 45(s) of Reserve Bank of India as the same is creating trade obstacles for traders.

[English]

SHRI MEHBOOB ZAHEDI (KATWA): Sir, the following items may be included in the next week's agenda:

1. To discuss the need to promote Indian system of medicine, viz. Homoeopathy, Unani, Ayurvedic and Siddha in Indian Railway and provide these doctors with the modern system of medicine and all benefits and facilities.
2. To discuss the need to celebrate birth centenary of great poet Nazrul Islam and extend financial help to the Nazrul Academy at Kabitirtha Churulia.

[Translation]

SHRI VIRENDRA KUMAR SINGH (AURANGABAD): Sir, the following item may be included in the next week's agenda:

To discuss the demand for including the coal based Thermal Power Project, Nabinagar in the ninth Five Year Plan for solving the power problem in Bihar.

[Translation]

SHRI RAJESH RANJAN *Alias* PAPPU YADAV (PURNIA): Mr. Speaker, Sir Thank you very much for having paid attention towards Bihar and for giving me a chance to speak. One week ago I had given certain information to the House in respect of jute and sugarcane in Bihar wherein I had highlighted two important things.

The constituency which I represent is the largest jute growing area in north Bihar bordering Nepal and Bengal the area from western Champaran to Vitarwa in North Bihar adjoining the border of Nepal is the largest sugarcane growing area. I have to make two main points in respect of sugarcane and jute in Bihar.

Few days ago during his visit to Kishanganj the hon'ble Prime Minister had made an announcement in respect of a package for jute crop. He had said that he would announce the minimum supporting price for jute within one week. I had told him at the Purnia airport that prices of Jute vary between Rs. 600, Rs. 650 and Rs. 700 per quintal. The administered price of jute by the Government is Rs. 700 but J.C.I. is not procuring jute at the same price since JCI is lying closed, it is directly being purchased by the traders. If J.C.I. starts its buy back then it would provide great relief to the farmers. Last year the same jute was purchased at the rate of Rs. 1700 per quintal but this year its prices has come down to Rs. 700 per quintal.

MR. SPEAKER: Please, conclude now.

SHRI RAJESH RANJAN *Alias* PAPPU YADAV: I will conclude very soon. I want that the supporting price of jute should be declared at least Rs. 1600 per quintal for last year it was sold Rs. 1700 per quintal. My another point is in respect of sugarcane. In my neighbouring State, Uttar Pradesh, the price of sugarcane is Rs. 73 per quintal. Against this, an agitation was launched in Reega Sugar mill in Sitamarhi, and in Madhubani and Betia. But the farmers in Bihar are getting only Rs. 53 to 58 per quintal. That, too has not been paid to the farmers for the last four years. The casual labourers are not getting their daily wages. I have demanded many a time and told that the States of Haryana, Maharashtra are giving Rs. 80 and Rs. 100 per quintal respectively and our neighbouring State is giving Rs. 73 per quintal but the Government has so far, paid no attention towards this demand. Every body in this House wants the development of Bihar and we all are concerned about the farmers of Bihar then why no attention is being paid towards the farmers and workers of Bihar. Mr. Speaker, Sir, I through you, want to draw the attention of the Government towards this issue. These all matters pertain to Bihar. Nobody has taken them seriously. I personally request you to look into it.

[English]

MR. SPEAKER: I think, it is enough, Please conclude now.

SHRI RAJESH RANJAN *Alias* PAPPU YADAV: Yes, Sir.

MR. SPEAKER: Paswanji, please attend to his grievance. Yadavji, kindly bring it to the notice of the hon. Railway Minister.

SHRI RAM VILAS PASWAN: Sir, I was there along with the Prime Minister.

[Translation]

SHRI RAJESH RANJAN *Alias* PAPPU YADAV: The area of Central Bihar is quite vast. The Himmat Nagar-Punpun, Marohar irrigation project should be included in Namani Irrigation project. For this, I have requested the hon. Prime Minister also. In these areas, about one lakh and twenty thousands acres of land lacks irrigation facilities. Nobody has taken note thereof. I have discussed the issue of Himmat Nagar-Punpun-Marohar Irrigation Project with Shri Janeshwar Mishra ji also but he too gave me a false assurance. I had brought this matter to the notice of earlier minister also but he too did nothing. The foundation stone of the project was laid by the Bihar Government. The Government of India has invested the money but the project has not been completed. I request you to give a ruling on it. Yesterday I was on hunger strike but I broke it just because of you. Had not you approached me, I would not have broken it. But if you don't give your ruling on it, I will again go on hunger strike. Yesterday, the House witnessed much hue and cry over the incident of train decoity in Bihar. Who are behind it, I have given the names of ten persons in this regard.

[English]

MR. SPEAKER: It is all right. Please conclude now.

(Interruptions)

MR. SPEAKER: What is this Prof. Kurien and Shri Jos? When I told you that chance to raise your points, why are you standing like this? You must have a little patience. You are elderly people, experienced people.

(Interruptions)

MR. SPEAKER: It is enough, Shri Yadav, Please conclude. Please sit down now.

[Translation]

SHRI RAJESH RANJAN *Alias* PAPPU YADAV: We should have a discussion on that issue also. Who are behind this incident let us unveil their faces. I want your ruling on this issue also.

MR. SPEAKER: I asked Shri Paswan ji and he told me that he was accompanying the Prime Minister. It seems to me as if you did not listen him.

SHRI RAJESH RANJAN *Alias* PAPPU YADAV: Apart from these, I would like to draw your attention towards a L.P.G. bottling plant and a T.V. Tower in Purnia which require your immediate attention.

SHRI ATAL BIHARI VAJPAYEE (LUCKNOW): Mr. Speaker, Sir, I am very-very thankful to you for giving me this chance to raise an important issue. In many parts of the country, Naxalites have stepped-up their violent activities. Apart from Andhra Pradesh, Maharashtra, Karnataka and certain parts of Madhya Pradesh are also affected by their violent activities. These activities have increased very fast in Andhra Pradesh. The latest example in this regard is the killing of a student leader in the broad daylight which has taken place in a Usmania University Hostel in Hyderabad, the capital of Andhra Pradesh. At the time of Killing, that student was in his hostel. His name was Shri Reddy. He was an active leader of the Akhil Bhartiya Vidyarthi Parishad. He was shot dead while talking to a journalist. That journalist has also received bullet injuries. Shri Reddy fought with courage. But the number of killers were far more than him and they had attacked him suddenly. Reddy was killed. This has created resentment in the entire Andhra Pradesh. The youths are very much agitated in that city. My submission is that the Government should hold some discussions with the Chief Ministers of those States which are affected by the Naxalite activities and work out some strategies in consultation with those states to encounter the naxalite activities so that killing of the innocent students is checked ... (Interruptions)

[English]

MR. SPEAKER: One of you should speak. If all the three of you want to speak together, how can you speak?

SHRI KODIKUNNIL SURESH (ADOOR): I would like to invite the attention of this House of the unruly behaviour of the police under the Left Democratic Front Government in Kerala. During the last one week the law and order situation in Kerala has gone from bad to worse. The police resorted to *lathicharge* on the peaceful protest march and *dharna* organised by the United Democratic Front workers and leaders against the unlawful detention of Shri Oommen Chandy, MLA while sitting on a *dharna*. He is now fasting in the hospital ... (Interruptions)

12.38 hrs.

(MR. DEPUTY-SPEAKER *in the Chair*)

MR DEPUTY-SPEAKER: Please allow him to speak. He has already been allowed by the hon. Speaker. Please allow him to continue.

(Interruptions)

MR. DEPUTY-SPEAKER: Gentlemen, please sit down.

(Interruptions)

MR. DEPUTY-SPEAKER: Gentlemen, allow him to speak.